

converted to BG as part of Guna-Gwalior-Etawah new line project which has since been approved. A survey for conversion of Gwalior-Sheopor Kalan NG line to BG and its extension to Kota has been approved in 1989-90.

(c) Work is in progress on Guna-Gwalior section, Guna-Kolaras has been opened. Completion would depend upon availability of resources in the coming years.

[English]

#### LPG Agencies in Andhra Pradesh

8649. SHRI M.M PALLAM RAJU: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) the places in Andhra Pradesh identified for locating LPG agencies and the number of people who are expected to be covered at each of these places; and

(b) the likely year by which these new LPG agencies are expected to start functioning?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M.S. GURUPADASWAMY): (a) Currently, there are 15 proposals for establishing LPG distributorships in Andhra-Pradesh as per details given in the attached statement. New LPG connections are released in a phased manner under the annual programme for enrolment of customers, subject to the ceiling fixed for the distributors, depending on the population.

(b) In view of the various steps preceding commissioning of LPG distributorships, it will not be possible to indicate the exact time by when these will be commissioned.

#### STATEMENT

*The names of Locations in Andhra Pradesh where new LPG distributorships have been proposed.*

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1. Gopalapatnam
  2. Ganappavaram
  3. Hyderabad ( 2 Distributorships)
  4. Srikakulam
  5. Vijayawada (2 Distriibutorships)
  6. Alwal
  7. Cudur
  8. Pattancheru
  9. Piduguralla
  10. Bheemavaram
  11. Tirupathi
  12. Nalagonda
  13. Koyalagudem

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Total : 15 Distributorships.

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#### Close Circuit T.Vs. at Railway Stations

8650. SHRI A. VJAYARAGHAVAN: Will the Minister of RAILWAYS be pleased to state:

(a) the total number of Railway Stations having the close circuit T.V. facilities;

(b) the other stations where close circuit T.V. system is going to be introduced in 1990-91; and

(c) whether Government will introduce close circuit T.V. system at Palghat junction also?

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES): (a) 33.

(b) Installation of CCTV system is proposed at 36 more stations.

(c) At present there is no proposal to introduce CCTV system at Palghat Junction.

#### Computerised Passenger Reservations In Delhi

8651. PROF VIJAY KUMAR MALHOTRA: Will the Minister of RAILWAYS be pleased to state:

(a) the details of computerisation centres for rail reservations in Delhi;

(b) the average number of passengers provided this service at these centres daily;

(c) whether more computerisation centres are proposed to be opened in Delhi in near future, if so, the details thereof;

(d) whether any arrangements for emergent reservations in the case of death, severe condition of patients and any such contingencies for common massive have been made;

(e) if so, the details thereof; and

(f) if not, the reasons therefor?

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES): (a) and (b). The facility of computerised rail reservation is available from the following locations of Delhi: Main Reservation office at State Entry Road; New Delhi (Current Reservation), Delhi, Hazrat Nizamuddin, Delhi Shahadra, Kirti

Nagar and Sarojini Nagar stations; Vikas Marg Extension and Parliament House. The daily average number of passengers handled at these centres are 20961, 414, 6901, 2135, 3115, 2045, 3542, 1308, 636 respectively.

(c) One more reservation centre in NOIDA (in U.P.) is proposed to be opened during 1990-91.

(d) and (e). A small number of seats/berths are kept as an emergency quota in each trains which also caters to the contingencies of death, serious sickness etc. to the extent possible.

(f) Does not arise.

#### Financing of Power Projects in Kerala of P.F.C

8652. SHRI PALAI K.M. MATHEW: Will the Minister of ENERGY be pleased to state:

(a) whether the power Finance Corporation has financed or propose to finance, any power projects in Kerala;

(b) whether Kerala Government has made any request in this regard;

(c) if so, the details thereof; and

(d) the details of the finance and other assistance provided by the Power Finance Corporation?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) and (b). Power Finance Corporation (PEC) sanctioned on 1.9.1989 the financial assistance to the tune of Rs. 91.00 lakhs for Poringalkuthu Hydro Electric Project of Kerala State Electricity Board (KSEB). The sanctioned amount was disbursed in April, 1990.